

Total coal movement rationalization of 54.76 MT has taken place with annual potential savings of ₹ 3354 crore.

(c) and (d) An Inter-Ministerial Task Force (IMTF) was constituted in July, 2017 to undertake a comprehensive review of existing coal sources of Independent Power Producers (IPPs) having linkages and consider the feasibility for rationalization of these sources with a view to optimize transportation cost given the various technical constraints. The underlying objective behind the exercise was to reduce the landed cost of coal due to reduction in transportation cost. The methodology for linkage rationalization for IPPs has been accepted by the Government and the same has been circulated on 15.05.2018 to the CIL/SCCL to implement the methodology.

Increase in production of coal

†1974. MS. SAROJ PANDEY: Will the Minister of COAL be pleased to state:

(a) the quantum of increase in the mining and production of coal during the tenure of present Government since 2014 till date; and

(b) the amount of royalty received by Government on account of such increase alongwith the amount likely to be received as royalty by the end of the current financial year?

THE MINISTER OF COAL (SHRI PIYUSH GOYAL): (a) The All India raw coal production has increased from 565.77 MT in 2013-14 to 676.48 MT in 2017-18. Absolute increase in all India coal production from 2013-14 to 2017-18 (four years) is 110.71 MT as compared to increase of coal production of 33.73 MT from 2009-10 to 2013-14 (four years).

Coal India Limited (CIL) has also increased its production from 462.42 MT in 2013-14 to 567.36 MT in 2017-18 (four years), an absolute increase of 105 MT as compared to increase of coal production of 31.15 MT between 2009-10 and 2013-14 (four years).

During 2018-19 (upto 31.07.2018), coal production of CIL was 177.43 MT with a growth rate of 14.1% over the corresponding period of previous year.

(b) The total amount of royalty paid from 2014-15 to 2017-18 by Coal India Limited (CIL) and Singareni Collieries Co. Ltd. (SCCL) is given below:—

†Original notice of the question was received in Hindi.

(₹ in crores)

Year.	CIL	SCCL
2014-15	7760.10	1341.06
2015-16	8209.25	1560.94
2016-17	8745.84	1440.55
2017-18 (Provisional)	9993.84	1797.23

Data for the current financial year is not available.

In addition, 30% of the royalty in respect of mining lease granted before 12th January, 2015 and 10% of the royalty in respect of mining lease granted on or after 12th January, 2015, is being collected by the State Governments as District Mineral Fund (DMF).

Setting up of new coal washeries

1975. SHRI DHIRAJ PRASAD SAHU: Will the Minister of COAL be pleased to state:

(a) whether the Coal India Limited (CIL) proposes to set up new coal washeries in the country, especially in Jharkhand;

(b) if so, the details thereof and the location identified therefor along with their capacity;

(c) whether these washeries would help in improving the quality of coal in terms of ash percentage and heat value; and

(d) if so, the details thereof?

THE MINISTER OF COAL (SHRI PIYUSH GOYAL): (a) and (b) CIL proposes to set up 18 (eighteen) new coal washeries/ CPP (Coal Preparation Plant)-9 (nine) Coking coal and 9 (nine) non-coking coal-in the country. 11 (eleven) of them are proposed to be set up in Jharkhand-8 for coking coal and 3 for non-coking coal. The details of these 18 washeries are given below:-

Sl. No.	Washery/ CPP	Capacity (Mty)	CIL Subsidiary	Location
1	2	3	4	5

(A) Coking Coal:

1.	Madhuband	5.00	BCCL	Dhanbad Distt, Jharkhand
2.	Patherdih-I	5.00	BCCL	Dhanbad Distt, Jharkhand